

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.P. (IB)/3639(MB)2018

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Mrs. Rupal Shah**

Vs

Shree Vinayak Forex Services Pvt. Ltd.

For OC : None present.

For CD : None present.

Section 9 of IBC

ORDER

1. Today the matter stands listed for appearance of the parties. None present on either side when the matter was called.
2. It is felt that OC is not interested to pursue the matter further. Hence,
CP is dismissed for default.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK